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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 158/2009

UNITECH POWER TRANSMISSION LTD. Petitioner

Through: Mr. Rakesh Kumar and Mr. Mayank

Chauhan, Advocates for Co-

Petitioners

Mr. S.K. Maniktala, Mr. Darpan Sachdeva and Mr. Tushar Chawla,

Advocates for Petitioners

Mr. Avneesh Garg, Advocate for Maa

Pitambra

Mr. Rakesh Kumar, Advocate

versus

INDEPENDENT MOBILE INFRASTRUCTURE(P) LTD

RE(P) LTD Respondent Through: Mr. Kunal Sharma, Counsel for OL

Mr. S.K. Gandhi and Mr. Aditya Kapoor, Advocates for Blue Star Ltd. Mr. Renuka Sahu and Mr. Jay Savla,

Advocate for Respondent

Mr. Vikram Jetly, CGSC for Ld. SG

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

24.04.2018

The Hon'ble Judge is on leave today.

List on 3.5.2018.

BY ORDER

(COURT MASTER)

APRIL 24, 2018/ds